Court-I

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

<u>IA-106/14</u> <u>IA-107/14 in</u> D.F.R. No. 2995 of 2013

Dated: 14th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Rasna Marketing Services LLP ... Appellant(s)

Versus

Gujarat Electricity Regulatory

Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. Sumesh Dhawan

Ms. Vatsala Kak

Counsel for the Respondent (s): Mr. M.G. Ramachandran

Ms. Swapna Seshadri for R-2 & R-3

ORDER

IA No. 107 of 2014

(Appl. for condonation of delay)

This is an Application to condone the delay of 178 days in filing the Appeal as against the main Order dated 10.05.2013. It is submitted by the learned counsel for the Applicant that after the main Order was passed by the State Commission, they filed the review, which was ultimately dismissed on 25.10.2013. The Applicant was under the impression that he would file an Appeal as against the Review Order.

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Accordingly, he filed the Appeal on 30.12.2013. On realizing the

difficulty in maintaining the Appeal, the Applicant has now filed the

Application for amendment of the Appeal to the effect that he would

confine himself to challenge the impugned Order dated 10.05.2013 only

and accordingly filed the Application to condone the delay as against the

main Order dated 10.05.2013.

The reply has been filed by the other party opposing the Application

for condonation of delay. As correctly pointed out by the learned counsel

for the Applicant, the main objections raised by the Respondents are

with regard to the merits of the matter. Therefore, we think it fit to

condone the delay of 178 days in filing the Appeal against the Main

Order dated 10.5.2013.

Accordingly, the Application is disposed of.

The Registry is directed to number the Appeal and post the matter

for Admission on **24.03.2014** along with I.A. No. 106 of 2014 for

Amendment.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt